

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**O.A No. 33/2019 With
M.A No. 36/2019**

This the 8th day of January, 2019

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

1. "Poorva Sainik Kalyan Sewa Samiti" a registered society registered under the Chhattisgarh Societies Registration Act having its registered office at L.I.G. 255, Ward No. 45, Padmanbhpur, Durg (C.G.) through its General Secretary namely Shri Anirudha Das, S/o. Purna Chandra Das, aged about 48 years, R/o. Quarter No. 2D, St. No. 15, Sector-8, Bhilai (Chhatisgarh)

2. Sri Anirudha Das,
Age about - 47 yrs,
S/o. Purna Chandra Das,
Sec-8, Qtr No.2D st. No.15,
Bhilai, Chhatisgarh.

3. Iqbal Khan,
Age about-60 yrs,
S/o. Late Munawar Khan,
2E, st No.28, Sec-1,
Bhilai, Chhatisgarh.

4. Sri Bhupendra Nath Upadhyay,
Age about -58 yrs,
S/o. Late Tilak Dhari Upadhyay,
Qtr. No.4B st No.15 Sector -8,
Bhilai-490009, Chhatisgarh.

5. Sri Sanjay Dandona,
Age about -49 yrs,
S/o. Late Y. P. Dandona,
LIG-255, Padmanabhpur ,
Durg-491001.

6. Sri Deepak Kumar Nayak,
Age about-48 Yrs,
S/o. Late Chaitanya Charan Nayak,
G-Pocket, Qtr. No- 41A, Maroda Sector,
Bhilai, Chhatisgarh.

7. Sri Purna Chandra Behura,
Age about -42 yrs,
S/o. Natabar Behura,
E-Pocket, Q.No-32C, Maroda Sector,
Bhilai-490006, Chhatisgarh.

8. Sri Hariharanadh Bhamidipati,
Age about-43 yrs,
S/o. Bh satya Narayan,
Qtr No.7F 2D Type,
Dalli Rajhara, Chhatisgarh.

9. Sri Hariram Choure,
Age about - 46 Yrs,
S/o. Beni Ram Choure,
87G Risali, Bhilai, Chhatisgarh.

10. Sri Priyabrata Ratha,
Age about-32 yrs,
S/o. Promod Kumar Ratha,
Qtr No.31D E-Pocket,
Maroda, Bhilai-490006,
Chhatisgarh.

11. Manoj Kumar, Age-42 Yrs,
S/o. Sri Vijay Sharma,
Street-42 Qn.9D Sec-10,
Bhilai, Chhatisgarh.

12. Sri Sanjay Kumar Tiwari,
Age about-47 Yrs,
S/o. Suresh Chandra Tiwari,
267/H Risali,
Sector Bhilai, Chhatisgarh.

13. Sri Debashis Biswas,
Age about-42 yrs,
S/o. K. C. Biswas,
167A, Resali Sector,
Bhilai, Chhatisgarh.

14. Sri Jitendra Kumar,
Age about -39 yrs,
S/o. Ram Sewak Yadav,
242-F Risali Sector,
Bhilai, Chhatisgarh.

15. Sri Dinesh Kumar,
Age about-41 Yrs,
S/o. Shri Suryamal Sharma,
Sector-5, Street-27, Qtr No. 12A,
Bhilai, Chhatisgarh.

16. Sri Tapan Kumar Dalei,
Age about -41 yrs,
Suresh Chandra Dalei,
60A D-Pocket, Maroda,
Bhilai, Chhatisgarh.

17. Sri Umesh Chaurasiya,
Age about-52 Yrs,
S/o. H.R. Chaurasiya,
126-E, Risali Sector, Bhilai-490006,
Chhatisgarh.

18. Sri Digvijay,
Age about -47 yrs,
S/o. Dr. R. P. Bindu,
House No.1048, Shivaji Nagar Titurdiha,
Durg, Chhatisgarh.

19. Mohamad Maksood,
Age about -49 Yrs,
S/o. Late Mohd Ismail,
Near Gyatri Mandir,
Indranagar, Camp-2,
Bhilai Power House, Chhatisgarh.

20. Sri Sunil Kumar,
Age about -42 yrs,
S/o. Shoarawan Ghore,
Indra Nagar BMY,
Chorada, Chhatisgarh.

21. Sri Kanhya Yadav,
Age about-50 Yrs,
S/o. Parasnath Yadav,
Qtr No. 14C, Street No.9,
Sec-2, Bhilai, Chhatisgarh.

22. Sri Deepak Kumar Sahu,
Age about-42 yrs,
S/o. Bijay Kumar Sahu,
F-Pocket 36 A, Maroda Sector,
Bhilai, Chhatisgarh.

23. Sri Harish Chandra Sahu,
Age about -40 Yrs,
S/o. Bisahat Ram Sahu,
32D K pocket, Maroda Sector,
Bhilai, Chhatisgarh.

24. Sri K.S. Satish Kumar,
Age about -47 yrs,
S/o. Late KNS Nair
Qtr No. A/4, Street No.22,
Ashis Nagar (W), Risali,
Bhilai, Chhatisgarh.

25. Sri Praveen Kumar,
Age about -41 yrs,
S/o. Upendra Roy,
Qtr No.7A Street 35, Sector-10

Bhilai-490006, Chhatisgarh.

26. Sri Tapabrata Das,
Age about - 48 yrs,
S/o. Late Banamali Das,
Qtr No.70 G Resali Sector,
Bhilai, Chhatisgarh.

27. Sri Raj Kumar Jha,
Age about -47 yrs,
S/o. Shri Deen Dayal Jha,
D-pocket 45B, Maroda Sector,
Bhilai, Chhatisgarh.

28. Sri Sanjay Meshram,
Age about -52 Yrs,
S/O. Raghoba Meshram,
Qtr No.272D Risali Sector,
Bhilai, V.

29. Sri Ranjan Goswami,
Age about -43 yrs,
S/O. T.P. Goswami,
F- Pocket Qtr No.24A, Maroda Sector,
Bhilai, Chhatisgarh.

30. Sri Laxminarayan Kurmi,
Age about -50yrs,
S/o. Tippu Ram,
134G Risali Sector,
Bhilai, Chhatisgarh.

31. Sri Suresh Kumar,
Age about -53 yrs,
S/o. Late Shri Motichand Prasad,
H.N-46 SWAPNIL Builder,
Near Sunder Bihar,
Kailash Nagar, Bhilai,
Durg-490024, Chhatisgarh.

32. Sri Gokul Chandrakar,
Age about -40 Yrs,

S/o. Bishu Ram,
Qtr no.188 H Risali Sector,
Bhilai, Chhatisgarh.

33. Sri Dhananjay Kumar Singh,
Age about -38 yrs,
S/o. Shambhanath Singh,
Qtr No.35 A G-Pocket, Moroda Sector,
Bhilai, Chhatisgarh.

34. Sri Hemant Kumar Verma,
Age about -47 Yrs,
S/o. Late Brijlal Verma,
31A G-Pocket, Maroda Sector,
Bhilai, Chhatisgarh.

35. Sri Shiv Shankar Singh,
Age about -45 yrs,
S/o. Late Rajendra Prasad Singh,
Qtr No.8A, Street No.26, Sec-5,
Bhilai, Chhatisgarh.

36. Sri Gautam Paul,
Age about -46 yrs,
S/o. Late Ramgopal Paul,
Qtr No.30B F –pocket, Moroda Sector,
Bhilai, Chhatisgarh.

37. Sri Ram Chandra Maharana,
Age about -45 yrs,
S/o. Late Gopinath Maharana,
Sec-7, Street No.32 2A,
Bhilai -490006 Chhatisgarh.

38. Vishnu Bhattacharaya,
Age about -53 yrs,
S/o. A.M. Bhattacharaya,
C-52, Alka Avenue,
Bilaspur-495001, Chhatisgarh.

39. Sri Ghanashyam Barik,
Age about -50 Yrs,

S/o. Kunja Bihari Barik,
Qtr No.353 A Street-39,
BSP Township Rajhara,
Balod-491228, Chhatisgarh.

40. Sri Dharmendra Kumar Rajput,
Age about -48 yrs,
S/o. Late Fatte Singh Rajput,
Qtr No.47A H Pocket, Morada Sector,
Bhilai, Chhatisgarh.

41. Sri Mahesh Kumar Mishra,
Age about -40 yrs,
S/o. Late H.N. Mishra ,
G-Pocket 140 B, Morada Sector,
Chhatisgarh.

42. Sri Sanjay Tripathi,
Age about -51 Yrs,
S/o/ Late Viswanath Tripathi,
Vill-Kohka Bhilai Nagar,
Durg-490023, Chhatisgarh.

43. Sri Manoj Kumar Singh,
Age about -49 yrs,
S/o. Late A.N. Singh,
25A D, Pocket Maroda,
Bhilai Chhatisgarh.

44. Sri L. B. Singh,
Age about -48 yrs,
S/o. Baijnath Singh,
Qtr No.16B H-Pocket
Maroda Sector,
Bhilai, Chhatisgarh.

45. Abdul Salim,
Age about -49 Yrs,
S/o. Late Abdul Raheman,
Charoda H No.1088 Indira Nagar,
Bhilai, Chhatisgarh.

46. Sri Ramesh Kumar,
Age about -48 Yrs,
S/o. P R K Nair,
Qtr No. 4C st.No.8, sec-4,
Bhilai-49000, Chhatisgarh.

47. Sri Sarvendra Kumar Shukla,
Age about -41 yrs,
S/o. Shyam Narain Shukla,
1A Shatabdi Nagar, Dalli Rajhara,
Chhatisgarh.

48. Sri Hemant Kumar Soneshwary,
Age about -49 yrs,
S/o. Ghanaram Soneshwary,
Qtr No. 16B E-pocket Maroda,
Bhilai, Chhatisgarh.

49. Sri Satish Vinayak Gadge,
Age about -45 yrs,
S/o. Late Shri Vinayak Govind Gadge,
MIG-1/956, HUDCO,
Bhilai Nagar, Durg-490009, Chhatisgarh.

50. Sanjay Tripathi,
Age- about 51 yrs,
S/o. Premnath Tripathi,
Q. no.152C,
Ruabanda Sector s,
Bhilai, Chhatisgarh.

51. Afzal Imam Farooqui,
Age about -48 yrs,
S/o. Nurul Ain Farooqui,
25/2 Radhika Nagar,
Bhilai, Durg-490023, Chhatisgarh.

52. Sri Virendra Kumar Deshmukh,
Age about -47 yrs,
S/o. Phool Singh Deshmukh,
Qtr No.260B Risali Sector,
Bhilai, Chhatisgarh.

53. Sri Krishna Kumar Shukla,
Age about-40yrs,
S/o. Chintamani Shukla,
G-pocket Qtr No.44A,
Maroda Sector, Bhilai Chhatisgarh.

54. S Raja Rao,
Age about -42 yrs,
S/o. Late S. Simadri,
Qtr No.4D Street No.6, Sector-4,
Bhilai, Chhatisgarh.

55. Sri J Hemant Rao,
Age about-48 yrs,
S/o. J. Laxminarayan,
Qtr No.21/A Street-52 Zone-2,
Sec-11 Khursipar-490011, Chhatisgarh.

56. Lavan Kumar Sahu,
Age about -39 Yrs,
S/o. Late Seva Ram Sahu,
Ramnagar, Muktidham,
Bhilai, Durg-4900023, Chhatisgarh.

57. Arun Kumar,
Age-44 yrs,
S/o. Late Yogeshwar Singh,
Q No.16A E-pocket Maroda,
Bhilai, Chhatisgarh.

58. Chandan Kumar Diamond,
Age-43 yrs,
S/o. Brahmdeo Prasad Choudhary,
Q No. 43A G-pocket Maroda,
Bhilai, Chhatisgarh.

59. Md Iqbal Ansari,
Age-35 yrs,
S/o. Md. Mustafa Anasari,
Q No.247E Risali Sector,
Bhilai, Chhatisgarh.

60. William Shah, Age-51 yrs,
 S/o. Late B. L. Shah,
 Q No.22B J –pocket, Maroda Sector,
 Bhilai, Chhatisgarh.

61. Rajnish Singh,
 Age-41 yrs,
 S/o. Ranjeet Singh,
 Q No.2A street No.9 sector-5,
 Bhilai, Chhatisgarh.

62. Sri A S Pattanayak,
 Age about -47 yrs,
 S/o. Late Laxminarayan Pattanayak,
 F-Pocket Qtr No.3B, Maroda Sector,
 Bhilai, Chhatisgarh.

...Applicants

(By Advocate : Mr. Pratap Sahani)

Versus

1. Union of India,
 (Ministry of Steel through Secretary),
 Udyog Bhavan,
 New Delhi- 110001.
2. Ministry of Personnel,
 Public Grievances & Pensions,
 Department of Personnel and Training,
 North Block, New Delhi-110001
3. Steel Authority of India Ltd.(SAIL),
 Through its Chairman & Managing Director,
 Ispat Bhawan, Lodhi Road,
 New Delhi-110003.
4. Department of Ex-Servicemen Welfare,
 (Ministry of Defence),
 through its Joint Secretary,
 99-A, South Block, New Delhi, 110011.

5. Bhilai Steel Plant,
 Through its Chief Executive Officer,
 Steel Authority of India Ltd.,
 Bhilai, Distt. Durg, 490001,
 Chhattisgarh. ...Respondents

(By Advocate Mr. Y. P. Singh)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :

Heard learned counsel for the applicants and Mr. Y. P. Singh, learned counsel for respondents, who appeared on receipt of advance notice.

2. The first applicant is the Poorva Sainik Kalyan Sewa Samiti & Others, a registered Association represented by its Joint Secretary and applicants no. 2 to 62 are the individual applicants and working in various capacities under the 5th respondent, Bhilai Steel Plant. They filed the O.A seeking the following reliefs:-

“In view of the above facts and circumstances the applicants pray that this Hon’ble Tribunal be pleased to admit the present application and direct the respondents to comply with the policies and guidelines laid down by the Government of India for the rehabilitation and resettlement of ex-servicemen in public sector units/government undertakings and to release their arrears of salary with full increment as laid down in the appointment letter and notifications.”

3. Though the relief prayed by the applicants does not give any specific indication about the exact grievance of the applicants but, the learned counsel submits that the actual grievance of the applicants is that they were not getting salary for two years, which is different for each applicant, though they are entitled for the same, as per the policy of the respondents themselves. Even the representation made by the applicants i.e. by the Association does not give any specific indication of their exact grievance.

4. In the circumstances, the O.A as well as the M.As are disposed of without going into the merits of the case by permitting the applicants to make a fresh representation clearly indicating their exact grievance to the respondents within four weeks from the date of receipt of a copy of this order and on receipt of such representation from the applicants, the respondents shall consider the same and pass appropriate speaking and reasoned order thereon, in accordance with law within a period of 90 days therefrom.

No costs.

Let a copy of the O.A, be enclosed to this order.

(Aradhana Johri)
Member (A)

(V. Ajay Kumar)
Member (J)

/Mbt/